

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 47 of 2011
and IA-73 of 2011**

Dated: 28th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Chhattisgarh State Power Distribution
Company Limited**

.... Appellant (s)

Versus

ISA Power Private Limited & Anr.

...Respondent(s)

Counsel for the Appellant (s): Mr. K. Gopal Choudary

Counsel for the Respondent(s): Mr. Challa Gunaranjan for R-1,
Mr. M.G. Ramachandran and Mr. Anand K.
Ganesan

ORDER

At the request of the learned counsel for the Respondent no. 1, post the
matter on **9th December, 2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Ts/ak